

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1486/2024

RAJEEV CHATURVEDI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

IA No. 164747/2023 - EXEMPTION FROM FILING O.T.

Date : 08-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
HON'BLE MR. JUSTICE MANMOHAN
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Ramjee Pandey, AOR

For Respondent(s) : Mr. Arup Banerjee, AOR
Mr. Shiv Pratap Singh, Adv.
Mr. Sanjeev Sharma., Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the petitioner, the matter is adjourned by two
weeks.

(KRITIKA TIWARI)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)